

DR. FAUZIA KHAN (Maharashtra): Sir, I associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को सम्बद्ध करता हूँ।

**Demand to approve conservation plan for historical excavation site at Navratangarh
in Jharkhand**

श्री समीर उरांव (झारखंड): महोदय, इस सदन के माध्यम से मैं माननीय संस्कृति मंत्री जी का ध्यान, नवरतनगढ़, सिसई प्रखंड, जिला गुमला जो मेरे गृह राज्य झारखण्ड में है, उस ओर आकर्षित करना चाहता हूँ, जिसका क्षेत्रफल लगभग 12.49 एकड़ है, जो बहुत पुराना है और सन 1676 ई. में बना है। यहां पर खुदाई के दौरान ज़मीन के अंदर कई पुरातत्व प्रतिमाएं एवं वास्तु के अवशेष मिले हैं। इसके संरक्षण के लिए भारतीय पुरातत्व विभाग बीते कई वर्षों से, राष्ट्रीय धरोहर घोषित करने के लिए प्रयत्नशील रहा था। निश्चित रूप से वर्तमान में राष्ट्रीय धरोहर घोषित होने से इस ऐतिहासिक और पुरातात्विक स्थल के संरक्षण और विकास के लिए एक नई उम्मीद जगी है।

मैं इस सदन को इस स्थल के बारे में बताना चाहता हूँ कि यहां सुप्रसिद्ध कपिलनाथ मंदिर है, जो झारखण्ड राज्य के आम जनमानस के धर्म, आस्था और अद्भुत कला एवं संस्कृति का प्रतीक है।

वर्तमान में नवरतनगढ़ को संरक्षित और विकसित करने के लिए इसका डिटेल्ड कन्ज़र्वेशन प्लान अनुमोदन के लिए भारतीय पुरातत्व विभाग में लंबित है। अतः सरकार से अनुरोध है कि सरकार यथाशीघ्र डिटेल्ड कन्ज़र्वेशन प्लान के अनुमोदन के लिए आदेश पारित करने की कृपा करे।

PROF. MANOJ KUMAR JHA (Bihar): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Special Mention made by the hon. Member.

Demand to stop disinvestment in Visakhapatnam Steel Plant

SHRI AYODHYA RAMI REDDY (Andhra Pradesh): Sir, as this august House is aware, the Government has initiated process of disinvestment to monetise the assets and values of various Government-owned public-sector companies.

YSR Congress Party had specifically expressed its opposition to the disinvestment of the Visakhapatnam Steel Plant which employs a large number of people. It is the main source of employment for the people of Andhra Pradesh, who have an emotional attachment with the Visakhapatnam Steel Plant and are against any such initiative of the Government.

I also feel that there is a strong need to preserve our better performing public sector companies rather than disinvesting them. These companies are our national assets, which will always be considered as wealth and security to the nation and its people, both for the present generation and for the generations to come. Disinvestment for the sake of generating funds to use it somewhere else is not a viable option and it will do harm to the economy. I am not suggesting that the loss-making ones should be continued to be run with Government support but efforts should be made to run them using modern technology, modern management methods, and, to modernise them to meet the demands of the time. All such PSUs need a makeover and change to meet the requirements of the time.

I call upon the Government to stop disinvestment of Visakhapatnam Steel Plant.

SHRI MALLIKARJUN KHARGE (Karnataka): Sir, I associate myself with the Special Mention made by the hon. Member.

SHRI JAIRAM RAMESH (Karnataka): Sir, I also associate myself with the Special Mention made by the hon. Member.